NOTIFICATION BY THE HIGH COURT OF JUDICATURE APPELLATE SIDE, BOMBAY

<u>No. A. 3935/76/2025</u>

It is hereby certified that the below mentioned Civil Judge, Junior Division and Judicial Magistrate First Class have satisfactorily completed their probation period as per proviso to Rule 13(1),13(4) r/w Rule 15 of the Maharashtra Judicial Service Rules, 2008 and have also completed 3 years of regular service on the post of first appointment as specified at Instruction No. 1 in the Government Circular, General Administration Department: No. PC-1414/(M.No.73/14)/13A dated 11.09.2014. Accordingly, such Judicial Officers are eligible to be considered as **'permanent employees'** for all necessary purposes to the posts mentioned in column No. 2 against their names, from the date mentioned in column No.4

Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanency (confirmation)
	(1)	(2)	(3)	(4)
1	Shri Ajay A. Bhatewara, Judicial Magistrate (First Class), 34 th Court, Vikhroli, Mumbai	Civil Judge, Junior Division	16/04/2007	15/04/2010 (date of completion of probation period 15/05/2009)
2	Shri Manikrao Rajaram Satav, Secretary, District Legal Services Authority, Ratnagiri	Civil Judge, Junior Division	24/07/2008 v	23/07/2011 (date of completion of probation period 27/07/2010)
3	* Shri Anil Sahebrao Sonwalkar, 5 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pandharpur, Solapur	Civil Judge, Junior Division	14/01/2019 ✓	13/01/2023
4	* Smt. Rupali Sureshchandraji Tapadiya, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Rahuri, Ahmednagar	Civil Judge, Junior Division	14/01/2019	18/01/2022 •

Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	service	Date of Permanency (confirmation)
	(1)	(2)	(3)	(4)
5	* Smt. Preeti Anilsingh Rajput, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Tumsar, Bhandara	Civil Judge, Junior Division	14/01/2019 ✓	31/01/2022
6	* Shri Aditya Ghansham Naik, Civil Judge, Junior Division and Judicial Magistrate, First Class, Dondaicha, Dhule	Civil Judge, Junior Division	14/01/2019	21/01/2022
7	* Smt. Deepika Krishnarao Patil, 6 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Beed	Civil Judge, Junior Division	14/01/2019 √	14/02/2022 •
8	* Smt. Tejashri Vidyadhar Gavai, 5 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Gondia	Civil Judge, Junior Division √	14/01/2019	13/01/2022 <
9	* Shri Nilesh Shripal Sabnis, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Parner, Ahmednagar	Civil Judge, Junior Division	14/01/2019	07/02/2022 🗸 🏑
10	* Smt. Priyanka Ramesh Patil, 6 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pandharpur, Solapur	Civil Judge, Junior Division	14/01/2019	16/02/2024 (
11	* Shri Asif Gulamdastagir Tamboli, Civil Judge, Junior Division and Judicial Magistrate, First Class, Murtizapur, Akola	Civil Judge, Junior Division	14/01/2019	13/01/2022

.

Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	service	Date of Permanency (confirmation)
	(1)	(2)	(3)	(4)
12	* Shri Dipak Rustumrao Borde, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Parli-Vaijnath, Beed	Civil Judge, Junior Division	14/01/2019	13/01/2022
13	* Shri Satish Madhukar Aher, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Malkapur, Buldhana	Civil Judge, Junior Division	14/01/2019	13/01/2022
14	* Smt. Dipmala Mahendra Patil, Civil Judge, Junior Division and Judicial Magistrate, First Class, Balapur, Akola	Civil Judge, Junior Division	14/01/2019	13/01/2022
15	* Smt. Mugdha Mukund Gangurde, Civil Judge, Junior Division and Judicial Magistrate, First Class, Sakri, Dhule	Civil Judge, Junior Division	14/01/2019	13/01/2022
16	* Smt. Sayali Ashok Shendge, Judge, Co-operative Court, Aurangabad	Civil Judge, Junior Division	14/01/2019	18/01/2022
17	* Smt. Gayatri Mukund Nimdeo, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Vaduj, Satara	Civil Judge, Junior Division √	14/01/2019	11/02/2022
18	* Shri Mahesh Sunildatt Bharad, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Saswad, Pune	Civil Judge, Junior Division	14/01/2019	19/01/2022

Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanency (confirmation)
	(1)	(2)	(3)	(4)
19	* Shri Kiran Vitthal Lunge, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Basmatnagar, Hingoli	Civil Judge, Junior Division	14/01/2019 ✓	13/01/2022
20	* Shri Uday Prakash Hingmire, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Satana, Nashik	Civil Judge, Junior Division	14/01/2019	13/01/2022
21	* Smt. Ashatai Narayan Sarak, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Newasa, Ahmednagar	Civil Judge, Junior Division	14/01/2019	13/01/2022 <
22	* Shri Shivaji Nivrutti Thapekar, 5 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Phaltan, Satara	Civil Judge, Junior Division	14/01/2019 ✓	13/01/2022
23	* Smt. Supriya Kashinath Birajdar, 17 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Aurangabad	Civil Judge, Junior Division	14/01/2019	27/01/2022
24	* Smt. Gayatri Sudhakar Patil, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Barshi, Solapur	Civil Judge, Junior Division	14/01/2019	24/01/2022 <
25	 * Smt. Harshada Umatai Uttam Patil, 4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Barshi, Solapur 	Civil Judge, Junior Division	14/01/2019	10/02/2022

.

	Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanency (confirmation)
		(1)	(2)	(3)	(4)
	26	* Shri Sameer Gopal Gunari, 18 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Aurangabad	Civil Judge, Junior Division	14/01/2019 Į	22/01/2022 √
	27	* Shri Ravindra Ashok Misal, Civil Judge, Junior Division and Judicial Magistrate, First Class, Nandura, Buldhana	Civil Judge, Junior Division	14/01/2019 ↓	30/01/2022 N
	28	* Shri Vishal Ishwarlal Ghorpade, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Biloli, Nanded	Civil Judge, Junior Division	14/01/2019	13/01/2022
	29	* Shri Uday Sopan Ivare, Civil Judge, Junior Division and Judicial Magistrate, First Class, Sangrampur, Buldhana	Civil Judge, Junior Division	14/01/2019	13/01/2022 √
	30	* Smt. Ranjana Govind Kumbhar, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Sawantwadi, Sindhudurg at Oros	Civil Judge, Junior Division	14/01/2019	13/04/2022
	31	* Shri Anupam Surendrakumar Sharma, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Ballarpur, Chandrapur	Civil Judge, Junior Division	14/01/2019 \	18/01/2022
5	32	* Smt. Vaibhavi Chandrahar Kshirsagar, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Madha, Solapur	Civil Judge, Junior Division	14/01/2019	01/02/2022

Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanency (confirmation)
	(1)	(2)	(3)	(4)
33	* Smt. Suneeta Vitthal Jadhav, 4 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Newasa, Ahmednagar	Civil Judge, Junior Division	14/01/2019	24/01/2022
34	* Smt. Sapna Ramkrishna Badve, 13 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pune	Civil Judge, Junior Division	14/01/2019	16/02/2022
35	* Shri Ramrao Baburao Raut, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Chopada, Jalgaon	Civil Judge, Junior Division	14/01/2019 ✓	28/01/2022
36	* Shri Waman Digambar Jadhav, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Chandgad, Kolhapur	Civil Judge, Junior Division	14/01/2019	13/01/2022
37	* Shri Yashodhan Pradeep Bavkar, Civil Judge, Junior Division and Judicial Magistrate, First Class, Dodamarg, Sindhudurg at Oros	Civil Judge, Junior Division	14/01/2019 √	05/02/2022
38	* Smt. Mayura Vamanrao Nimbalkar, 3 [™] Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Paranda, Osmanabad	Civil Judge, Junior Division	14/01/2019	17/01/2022
39	* Shri Vijay Bhimrao Shitole, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Vaduj, Satara	Civil Judge, Junior Division	14/01/2019 √	13/01/2022 √

Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanency (confirmation)
	(1)	(Ž)	(3)	(4)
40	* Smt. Shalaka Annasaheb Lomte, Civil Judge, Junior Division and Judicial Magistrate, First Class, Aundha-Nagnath, Hingoli	Civil Judge, Junior Division	14/01/2019	11/02/2022
41	* Smt. Avantika Gajanan Kulkarni, Assistant Charity Commissioner, Sindhudurg at Oros	Civil Judge, Junior Division	14/01/2019	22/01/2022
42	* Smt. Chetna Yashwant Neware, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Patan, Satara	Civil Judge, Junior Division	14/01/2019	25/01/2022
43	 * Smt. Kirtee Ambadas Deshpande, 7th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Vadgaon, Pune 	Civil Judge, Junior Division	11/02/2020 V	28/02/2023
44	* Smt. Pallavi Suryakant Gouri Chalkar, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Tuljapur, Osmanabad	Civil Judge, Junior Division	14/01/2019	21/01/2022
45	* Smt. Shweta Abhijit Parwatkar, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Akole, Ahmednagar	Civil Judge, Junior Division	14/01/2019 レ	03/10/2022
46	* Shri Kishor Manikrao Mundhe, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Mukhed, Nanded	Civil Judge, Junior Division	14/01/2019	25/01/2022

Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	service	Date of Permanency (confirmation)
	(1)	(2)	(3)	(4)
47	* Smt. Poonam Shivaji Bidkar, 4 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Panvel, Raigad at Alibag	Civil Judge, Junior Division	14/01/2019 √	17/01/2022
48	* Smt. Ambika Anand Kulkarni, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Rahata, Ahmednagar	Civil Judge, Junior Division	14/01/2019	03/02/2022
49	 * Shri Mohammed Imran Shabbir Daryawardi, 7th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Beed 	Civil Judge, Junior Division	17/06/2019 V	30/06/2022

***Note :-** The date of permanency and date of completion of probation period of said Judicial Officers are same as mentioned at column No. 4.

} } }

}

(Sameer S. Adkar) Registrar General

High Court of Judicature at Bombay

Dated : 23 April, 2025

No. A. 3935/76/2025

- 1) The Chief Secretary to the Government of Maharashtra, General Administration Department, Mantralaya, Mumbai (By letter)
- 2) The Principal Secretary and R.L.A., Government of Maharashtra, Law and Judiciary Department, Mantralaya, Mumbai (By letter)
- 3) The Principal Secretary, Government of Maharashtra, Home Department, Mantralaya, Mumbai (By letter)
- 4) The Principal Secretary, Government of Maharashtra, Finance Department, Mantralaya, Mumbai (By letter)
- 5) The Accountant General, Maharashtra I, Mumbai
- 6) The Accountant General, Maharashtra II, Nagpur

No. A. 3935/76/2025

7) The Principal District and Sessions Judge, _____

8) The Charity Commissioner, Mumbai

(9) The President, Maharashtra State Co-op. Appellate Court, mumbai

10) The Concerned 49 Judicial Officers

High Court of Judicature at Bombay

} . } } }

Andrande

For Registrar General

Dated : 2.3 April, 2025

0